

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP 457/252(1)/2019

CORAM: SHRI V. P. SINGH
MEMBER (J)
SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 15.4.2019

NAME OF THE PARTIES: Nina Waterproofing Systems Pvt Ltd

Vs

IL&FS Financial Services Ltd

Section 45QA of the Companies Act, 2013.

ORDER

7. **C.P. 457/45QA/2019**

Heard the argument. Admit- Issue notices on the Respondents. Petitioner to file an affidavit of service within 15 days from the service of notice. A counter affidavit may be filed within three weeks from the service of notice with a copy in advance to the opposite party after that rejoinder, if any, may be filed within two weeks.

List on 21.6.2019.

Sd/-
RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-
V. P. SINGH
Member (Judicial)